

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1242
ANSWERED ON:16.11.2010
TOLL COLLECTION ON DELHI CHANDIGARH NH
Botcha Lakshmi Smt. Jhansi

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether toll tax is being charged on the Delhi-Chandigarh National Highway (NH) passing through Panipat and Karnal though it is still incomplete and in poor condition;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to stop toll collection on the said stretch until it is developed and completed;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) & (b): On National Highway between Delhi and Chandigarh, user fee is being collected for completed Panipat Elevated Highway, on-going 6-laning in Panipat-Ambala section of NH-1 and completed Ambala-Zirakpur section of NH-21 & NH-22. The roads are being maintained in traffic worthy condition.
- (c) to (e): No, Sir. As per the provision of the concession agreement entered into between NHAI and the concessionaire for 6 laning, the concessionaire is entitled to collect the toll from the Appointed date and also carryout the 6 laning work simultaneously.